

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

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TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.830/2(41)/HDB/2018
NAME OF THE COMPANY	Refratechnik (India) Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.K.PHANINDRA	PCU	esphanindra@gmail.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Raji Reddy S. Raja Shekar Rao counsel for IT Dep	Advr	raja@salwaji legal.com 90000 800 52	[Signature]
T. Sujan Kumar Reddy for Roc		9160001435	[Signature]

ORDER

Learned PCS Mr.D.V.K.Phanindra present for Applicant.
Learned counsel Mr.K.Raji Reddy and Mr.S.Raja Shekar Rao
present for IT Dept.

Petitioner filed proof of service of notice on ROC and IT Dept.

Mr.K.Raja Reddy filed vakalat for IT Dept.

Counsel for IT Dept. requested time to file counter.

IT Dept. shall file counter if any, within one week serving copy
in advance to the petitioner and file proof of service.

List the matter on 10.09.2018.


MEMBER JUDICIAL